

DR. ANIL SUKHDEORAO BONDE (Maharashtra): Sir, I move for leave to introduce a Bill to provide for regulation of marriage bureaus for prevention of malpractices and misuse of marriage registration facility and for matters connected therewith or incidental thereto.

*The question was put and the motion was adopted.*

DR. ANIL SUKHDEORAO BONDE: Sir, I introduce the Bill.

### **The Interfaith Marriages by Unlawful Conversion (Prohibition) Bill, 2023**

MR. CHAIRMAN: The Interfaith Marriages by Unlawful Conversion (Prohibition) Bill, 2023. Dr. Anil Sukhdeorao Bonde.

DR. ANIL SUKHDEORAO BONDE (Maharashtra): Sir, I move for leave to introduce a Bill to prohibit interfaith marriages by unlawful conversion and for matters connected therewith or incidental thereto.

*The question was put and the motion was adopted.*

DR. ANIL SUKHDEORAO BONDE: Sir, I introduce the Bill.

MR. CHAIRMAN: The Right of Children to Free and Compulsory Education (Amendment) Bill, 2022. Shri A. A. Rahim. Not present. The Constitution (Amendment) Bill, 2023 (Amendment of Article 371A). Shri A. A. Rahim. Not present. The Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest (Amendment) Bill, 2023. Shri A. A. Rahim. Not present. The Advocates (Amendment) Bill, 2022. Dr. Sasmit Patra.

### **The Advocates (Amendment) Bill, 2022**

DR. SASMIT PATRA (Odisha): Sir, I move for leave to introduce a Bill further to amend the Advocates Act, 1961.

*The question was put and the motion was adopted.*

DR. SASMIT PATRA: Sir, I introduce the Bill.